

**Agricultural colleges for tribal people**

4356. SHRI URKHAO GWRA BRAHMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of Agricultural Colleges set up in the country;
- (b) the number of such institutions in the tribal areas; and
- (c) the special initiative to provide Agriculture Education to the tribal people?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) There are 121 Agricultural Colleges in the country.

(b) Seven.

(c) Further, every year 10 tribal candidates get National Talent Scholarships (NTS) for U.G. and 13 Junior Research Fellowships (JRF) for P.G. based upon their performance in Entrance Examination of the ICAR.

The ICAR has the following quota of seats filled through Entrance Examination in the State and Central University:

Under Graduate Level — 15%

Post Graduate Level — 25%

In the Deemed to be Universities the ICAR's quota of seats is 100%. Out of the total seats filled by the ICAR 7.5% is reserved for Scheduled Tribes.

**Adverse effect of Indian Patent Law**

4357. SHRI RUMANDLA RAAMA CHANDRAYYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether lack of Indian Patent Law costs drug multinational companies adversely;
- (b) if so, the details thereof; and
- (c) its impact on investment on research for new drug discovery ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHHATTRA PAL SINGH): (a) to (c) The factors affecting the performance of the individual multinational drug companies are not monitored by the Government of India.